Central Administrative Tribunal Patna Bench, Patna. Patna Bench, Patna. Patna Bench, Patna.

<u>CP/51/87/2018</u> Arising out of O.A 51/15/2013

Date of Order: - 30.11.2018

CORAM Hon'ble Shri J. V. Bhairava, Member [J] Hon'le Shri B.V. Sudhakar, Member A)

1. Shivashish Ram, son of Late Sukhlal Ram, age 69+ years resident of 84/4 Dipugarha (Near Temple) Canary Hill Road, P.O- hazaribag, P.S.- Hazaribag Sadar, District- Hazaribag, Jharkhand.

....Applicant

By Advocate: Shri Baidhyanath Mishra

Vs.

 Mr. C.K Mishra, IAS son of (name not known to the applicant) Secretary to the Government of India, Department of Environment and Forest, Paryavaran Bhawan, C.G.O Complex Lodhi Road, New Delhi-110003 and two others.

..... Respondents.

By Advocate: None

ORDER (ORAL)

Per J.V. Bairavia, M [J] :-The learned counsel for applicant seeks permission to withdraw the present contempt to take appropriate legal recourse against the decision of the respondents. He further seeks liberty to file a fresh O.A.

Permission is granted. Accordingly, Contempt Petition stands disposed. In our opinion, Not liberty is required to file a fresh petition. It is always with the applicant.

[B.V. Sudhakar] M [A] [Jayesh V. Bhairavia] M [J]

/mks/